

SPECIAL BENCH ITEM NO. 133

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

EP No. 424/ALD/2018 IN CP No. 14/1999

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	RAJ KUMAR GUPTA & ORS V/S BANARAS BEADS LIMITED AND ORS
UNDER SECTION	397/398 OF COMPANIES ACT 1956

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Raghav Nayar alongwith Sh. Kalpana Sinha, Adv. : *For the Petitioner*
None. : *For the Respondent no. 1-2*

ORDER

A date is requested by the learned counsel for the petitioner for filing short written submission, let the same be filed within two weeks.

Let the matter be listed before the Regular Bench on 12.04.2023.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Harnam Singh Thakur)
Member (Judicial)

14th March, 2023

Md. Zaid
(Stenographer)